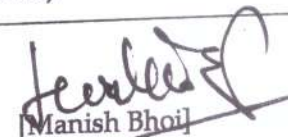


INCOME TAX APPELLATE TRIBUNAL: KOLKATA ZONE: KOLAKTA
CONSTITUTION OF KOLKATA BENCHES FROM 05/05/2025 TO 08/05/2025
 [09/05/2025 (Friday) is for Misc., Stay, Clubbing, Early Hearing Application]

"SMC" Bench (Hybrid)	Shri Duvvuru R L Reddy, Vice-President (KZ) (Hybrid Court Hearing at 10.30 A.M.)
"Patna (SMC)" Bench (Hybrid)	Shri Duvvuru R L Reddy, Vice-President (KZ) (Hybrid Court Hearing after completion of "SMC" Bench)
"Patna (Division)" Bench (Hybrid)	Shri Duvvuru R L Reddy, Vice-President (KZ) & Shri Sanjay Awasthi, Accountant Member (Hybrid Court Hearing after completion of "C" Bench)
"Cuttack" Bench (Hybrid)	Shri Duvvuru R L Reddy, Vice-President (KZ) & Shri Rakesh Mishra, Accountant Member (Hybrid Court Hearing after completion of "Guwahati" Bench)
"B" Bench (Hybrid)	Shri George Mathan, Judicial Member & Shri Sanjay Awasthi, Accountant Member (Hybrid Court Hearing at 10.30 A.M.)
"C" Bench (Hybrid)	Shri George Mathan, Judicial Member & Shri Sanjay Awasthi, Accountant Member (Hybrid Court Hearing after completion of "B" Bench)
"Ranchi" Bench (Hybrid)	Shri George Mathan, Judicial Member & Shri Ratnesh Nandan Sahay, Accountant Member (Hybrid Court Hearing at 2.30 P.M.)
"A" Bench (Hybrid)	Shri Rajesh Kumar, Accountant Member & Shri Sonjoy Sarma, Judicial Member (Hybrid Court Hearing at 10.30 A.M.)
"D" Bench (Hybrid)	Shri Rajesh Kumar, Accountant Member & Shri Pradip Kumar Choubey, Judicial Member (Hybrid Court Hearing after completion of "A" Bench)
"Guwahati" Bench (Hybrid)	Shri Manomohan Das, Judicial Member & Shri Rakesh Mishra, Accountant Member (Hybrid Court Hearing at 10.30 A.M.)


 [Manish Bhoi]
 Assistant Registrar
 01/05/2025

INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF A BENCH FOR 05-MAY-2025 (MONDAY)****BEFORE HON'BLE RAJESH KUMAR, ACCOUNTANT MEMBER
AND HON'BLE SONJOY SARMA, JUDICIAL MEMBER****IN COURT ROOM 3****GOOGLE MEETING ID : XRE-HVRQ-HEH**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	IT(SS)A 27/KOL/2025	2011	[D] BURNPUR CEMENT LIMITED (E-FILING)	
2	IT(SS)A 28/KOL/2025	2015	[D] BURNPUR CEMENT LIMITED (EFLING)	
3	IT(SS)A 29/KOL/2025	2016	[D] BURNPUR CEMENT LIMITED (EFILING)	
4	IT(SS)A 30/KOL/2025	2016-17	[A] M/S. DEBONAIR REALTORS PRIVATE LIMITED	
5	IT(SS)A 36/KOL/2025	2019-2020	[A] ARJUN PITTI	
6	ITA 2329/KOL/2024	2016-2017	[A] DHARMARAJ RICE MILL	
7	ITA 20/KOL/2025	2014-15	[D] ASTHA TECHNICAL SERVICES LTD	
8	ITA 30/KOL/2025	2012-2013	[A] M/S. AMRITLAXMI DEALCOMM PVT. LTD.	
9	ITA 31/KOL/2025	2012-2013	[A] M/S. AMRITLAXMI DEALCOMM PVT. LTD.	


Assistant Registrar
02-May-2025

INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF A BENCH FOR 06-MAY-2025 (TUESDAY)**

**BEFORE HON'BLE RAJESH KUMAR, ACCOUNTANT MEMBER
AND HON'BLE SONJOY SARMA, JUDICIAL MEMBER**

IN COURT ROOM 3

GOOGLE MEETING ID : XRE-HVRQ-HEH

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 565/KOL/2024	2017-18	[A] INDIA POWER CORPORATION LIMITED	
2	ITA 2536/KOL/2024	2017-18	[D] INDIA POWER CORPORATION LTD.	
3	ITA 71/KOL/2025	2017-18	[D] INDIA POWER CORPORATION LIMITED	
4	ITA 2646/KOL/2024	2017	[D] INDIA POWER CORPORATION LIMITED	
5	ITA 46/KOL/2025	2017-18	[A] ESHIKSA TECHNOLOGY SERVICES P LTD. (EFILING)	
6	ITA 52/KOL/2025	2018-19	[A] CONTAI ROTARY COMMUNITY WELFARE TRUST	
7	ITA 55/KOL/2025	2022-23	[A] COSSIMBAZAR SOCIAL WELFARE AND DEVELOPMENT TRUST	
8	ITA 59/KOL/2025	2011-12	[A] FESTINO VINCOM LIMITED	
9	ITA 70/KOL/2025	2017-18	[A] AKHTARI BEGUM	
10	ITA 77/KOL/2025	2021-2022	[A] CORONATION COMMERCE PVT. LTD.	
11	ITA 101/KOL/2025	2016-2017	[A] ALEX ENERGY PVT. LTD.	


Assistant Registrar
02-May-2025

INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF A BENCH FOR 07-MAY-2025 (WEDNESDAY)**

**BEFORE HON'BLE RAJESH KUMAR, ACCOUNTANT MEMBER
AND HON'BLE SONJOY SARMA, JUDICIAL MEMBER**

IN COURT ROOM 3

GOOGLE MEETING ID : XRE-HVRQ-HEH

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 182/KOL/2024	2017-2018	[A] GANESH MAHATO	
2	ITA 116/KOL/2025	2015-16	[A] BURDWAN CO-OPERATIVE AGRICULTURE & RURAL DEVELOPMENT BANK LTD.	
3	ITA 117/KOL/2025	2016-17	[A] BURDWAN CO-OPERATIVE AGRICULTURE & RURAL DEVELOPMENT BANK LTD.	
4	ITA 118/KOL/2025	2017-18	[A] BURDWAN CO-OPERATIVE AGRICULTURE & RURAL DEVELOPMENT BANK LTD.	
5	ITA 119/KOL/2025	2018-19	[A] BURDWAN CO-OPERATIVE AGRICULTURE & RURAL DEVELOPMENT BANK LTD.	
6	ITA 120/KOL/2025	2020-21	[A] BURDWAN CO-OPERATIVE AGRICULTURE & RURAL DEVELOPMENT BANK LTD.	
7	ITA 121/KOL/2025	2022-23	[A] BURDWAN CO-OPERATIVE AGRICULTURE & RURAL DEVELOPMENT BANK LTD.	
8	ITA 127/KOL/2025	2017-18	[A] CHITRAGUPTA SALES & SERVICES PVT. LTD.	
9	ITA 139/KOL/2025	2019-2020	[D] AUXINITE SUPPLIERS PRIVATE LIMITED (EFILING)	
10	ITA 141/KOL/2025	2013-14	[A] ALOM EXTRUSIONS LIMITED	


Assistant Registrar
02-May-2025

INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF A BENCH FOR 08-MAY-2025 (THURSDAY)**

**BEFORE HON'BLE RAJESH KUMAR, ACCOUNTANT MEMBER
AND HON'BLE SONJOY SARMA, JUDICIAL MEMBER**

IN COURT ROOM 3

GOOGLE MEETING ID : XRE-HVRQ-HEH

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 688/KOL/2023	2018-19	[D] M/S. WOW MOMO FOODS PRIVATE LIMITED.	
2	IT(SS)A 111/KOL/2024	2019-2020	[A] GODAVARI DEALCOM (P) LTD	
3	ITA 1920/KOL/2024	2012-2013	[A] CHANDRAMA PRASAD GUPTA	
4	ITA 2034/KOL/2024	2020-2021	[A] PCBL LIMITED	
5	ITA 2639/KOL/2024	2017-2018	[A] RANKINI TRADERS PRIVATE LIMITED	
6	ITA 145/KOL/2025	2014-15	[A] COAL EMPLOYEES COOPERATIVE CREDIT SOCIETY LIMITED	
7	ITA 146/KOL/2025	2018-19	[A] COAL EMPLOYEES CO-OPERATIVE CREDIT SOCIETY LIMITED	
8	ITA 147/KOL/2025	2018-19	[A] ANNAPURNA FINANCE PRIVATE LIMITED	
9	ITA 148/KOL/2025	2010-11	[A] ASSOCIATED ROADLINES PRIVATE LIMITED	
10	ITA 154/KOL/2025	2013-14	[A] M/S. BNA COMMERCE PVT. LTD.	
11	ITA 155/KOL/2025	2014-15	[A] M/S. BNA COMMERCE PVT. LTD.	
12	ITA 166/KOL/2025	2011-12	[A] DHANTERASH TRADEWING PVT. LTD.	


Assistant Registrar
02-May-2025

INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF B BENCH FOR 05-MAY-2025 (MONDAY)****BEFORE HON'BLE GEORGE MATHAN, JUDICIAL MEMBER
AND HON'BLE SANJAY AWASTHI, ACCOUNTANT MEMBER****IN COURT ROOM 2****GOOGLE MEETING ID : RON-RRQO-ANT**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 153/KOL/2024	2015-16	[D] KATWA-KALNA CO-OPERATIVE AGRICULTURAL AND RURAL DEVELOPMENT BANK LIMITED	
2	ITA 154/KOL/2024	2016-17	[D] KATWA-KALNA CO-OPERATIVE AGRICULTURAL AND RURAL DEVELOPMENT BANK LIMITED	
3	ITA 155/KOL/2024	2017-18	[D] KATWA-KALNA CO-OPERATIVE AGRICULTURAL AND RURAL DEVELOPMENT BANK LIMITED	
4	ITA 156/KOL/2024	2020-21	[D] KATWA-KALNA CO-OPERATIVE AGRICULTURAL AND RURAL DEVELOPMENT BANK LIMITED	
5	CO 28/KOL/2024	2016-17	[A] KATWA KALNA CO OPERATIVE AGRICULTURAL AND RURAL DEVELOPMENT BANK LIMITED	
6	CO 29/KOL/2024	2017-18	[A] KATWA KALNA COOPERATIVE AGRICULTURAL AND RURAL DEVELOPMENT BANK LIMITED	
7	CO 31/KOL/2024	2015-16	[A] KATWA KALNA CO OPERATIVE AGRICULTURAL AND RURAL DEVELOPMENT BANK LIMITED	
8	ITA 363/KOL/2024	2017-2018	[A] SABITA RUDRA	
9	ITA 1391/KOL/2024	2017-2018	[A] SIDDHARTHA MAITI	
10	ITA 2035/KOL/2024	2011-12	[A] M/S. BENGAL SHRISTI INFRASTRUCTURE DEVELOPMENT LTD.	
11	ITA 2624/KOL/2024	2017-2018	[A] RSD NATURAL RESOURCES PVT. LTD.	
12	ITA 2629/KOL/2024	2017-18	[A] DEBABRATA PAUL	
13	ITA 2632/KOL/2024	2014-15	[A] SHREE GANESH STOCK ADVISORY PVT. LTD.	
14	ITA 2642/KOL/2024	2012-13	[A] M/S. DHANKAMAL PROPERTIES PRIVATE LIMITED	
15	ITA 2647/KOL/2024	NA	[A] FO KUANG SHAN CALCUTTA BUDDHIST CENTRE	
16	ITA 2654/KOL/2024	2014-15	[D] BARDHAMAN DHARMARAJ PAPER MILL PVT LTD	
17	ITA 2259/KOL/2024	2014-2015	[A] TAPAN DAS	


Assistant Registrar
02-May-2025

INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF B BENCH FOR 06-MAY-2025 (TUESDAY)**

**BEFORE HON'BLE GEORGE MATHAN, JUDICIAL MEMBER
AND HON'BLE SANJAY AWASTHI, ACCOUNTANT MEMBER**

IN COURT ROOM 2

GOOGLE MEETING ID : RON-RRQO-ANT

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	IT(SS)A 130/KOL/2024	2017	[D] RITU KEJRIWAL	
2	IT(SS)A 131/KOL/2024	2013	[D] NIRMAL KUMAR KEJRIWAL	
3	IT(SS)A 132/KOL/2024	2014	[D] NIRMAL KUMAR KEJRIWAL	
4	IT(SS)A 133/KOL/2024	2015	[D] NIRMAL KUMAR KEJRIWAL	
5	IT(SS)A 134/KOL/2024	2016	[D] RITU KEJRIWAL	
6	IT(SS)A 135/KOL/2024	2016	[D] NIRMAL KUMAR KEJRIWAL	
7	ITA 1433/KOL/2024	2012-13	[D] DHARMENDRA SINGH	
8	ITA 2225/KOL/2024	2017-2018	[A] VIJAY KALANI	
9	ITA 2342/KOL/2024	2008-09	[A] LOVELOY COMMODITIES PRIVATE LIMITED	
10	ITA 2660/KOL/2024	2014-15	[A] M/S. ABHIMAN DISTRIBUTOR PVT. LTD.	
11	ITA 2664/KOL/2024	2013-14	[A] PRIYANKA VINIMAY PRIVATE LIMITED	
12	ITA 2665/KOL/2024	2013-14	[A] PRIYANKA VINIMAY PRIVATE LIMITED	
13	ITA 2668/KOL/2024	2015-16	[D] AJIT KUMAR MINDA	
14	ITA 2676/KOL/2024	2012-13	[A] PARAS PALAZA PRIVATE LIMITED	
15	ITA 2683/KOL/2024	2012-13	[A] HANUMANT NIKETAN PVT. LTD.	
16	ITA 2684/KOL/2024	2013-14	[A] HANUMANT NIKETAN PVT. LTD.	


Assistant Registrar
02-May-2025

INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF B BENCH FOR 07-MAY-2025 (WEDNESDAY)****BEFORE HON'BLE GEORGE MATHAN, JUDICIAL MEMBER
AND HON'BLE SANJAY AWASTHI, ACCOUNTANT MEMBER****IN COURT ROOM 2****GOOGLE MEETING ID : RON-RRQO-ANT**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	BMA 14/KOL/2024	2018-2019	[A] JITESH KUMAR BANTHIA	
2	BMA 15/KOL/2024	2018-2019	[A] SURESH KUMAR BANTHIA	
3	BMA 1/KOL/2025	2018-19	[D] SURESH KUMAR BANTHIA	
4	BMA 2/KOL/2025	2018-19	[D] JITESH KUMAR BANTHIA (EFILING)	
5	BMA 3/KOL/2025	2018-19	[D] SANJAY MURARKA	
6	IT(SS)A 4/KOL/2025	2013-14	[A] HARIRAM AGARWAL	
7	ITA 3/KOL/2024	2017-18	[A] BALAKA COLD STORAGE PVT. LTD.	
8	ITA 399/KOL/2024	2014-15	[A] BIG BOSS FOODS PVT. LTD.	
9	ITA 790/KOL/2024	2015-16	[A] BIG BOSS FOODS PVT. LTD.	
10	ITA 791/KOL/2024	2016-17	[A] BIG BOSS FOODS PVT. LTD.	
11	ITA 1700/KOL/2024	2009-2010	[A] QUIVER COMMERCIAL (P) LTD.	
12	ITA 2186/KOL/2024	2009-10	[A] PRESIDENCY MERCHANTS PRIVATE LIMITED	
13	ITA 2698/KOL/2024	2012-13	[A] M/S. ALBELI FASHIONS PVT. LTD.	
14	ITA 2699/KOL/2024	2016-17	[A] M/S. ALBELI FASHIONS PVT. LTD.	


Assistant Registrar
02-May-2025

INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF B BENCH FOR 08-MAY-2025 (THURSDAY)****BEFORE HON'BLE GEORGE MATHAN, JUDICIAL MEMBER
AND HON'BLE SANJAY AWASTHI, ACCOUNTANT MEMBER****IN COURT ROOM 2****GOOGLE MEETING ID : RON-RRQO-ANT**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	BMA 1/KOL/2022	2018-19	[D] RAJENDRA MANSINGHKA	
2	BMA 2/KOL/2022	2018-19	[D] RISHAB MANSINGHKA	
3	BMA 1/KOL/2023	2018-19	[A] RAJENDRA MANSINGHKA	
4	BMA 2/KOL/2023	2018-19	[A] RISHAB MANSINGHKA	
5	ITA 683/KOL/2018	2010-11	[A] M/S. STEPHENS FINANCIAL SERVICES PRIVATE LIMITED	
6	ITA 1146/KOL/2023	2016-17	[D] GATEWAY FINANCIAL SERVICES LIMITED	
7	ITA 193/KOL/2024	2013-14	[A] MRS. CHAINA MONDAL	
8	ITA 194/KOL/2024	2014-15	[A] MRS. CHAINA MONDAL	
9	ITA 195/KOL/2024	2015-16	[A] MRS. CHAINA MONDAL	
10	ITA 196/KOL/2024	2016-17	[A] MRS. CHAINA MONDAL	
11	ITA 197/KOL/2024	2017-18	[A] MRS. CHAINA MONDAL	
12	ITA 692/KOL/2024	2013-14	[A] SHARAD KUMAR SINGH	
13	ITA 2576/KOL/2024	2017-18	[A] ABINASH MORE	


Assistant Registrar
02-May-2025

INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF C BENCH FOR 05-MAY-2025 (MONDAY)****BEFORE HON'BLE GEORGE MATHAN, JUDICIAL MEMBER
AND HON'BLE SANJAY AWASTHI, ACCOUNTANT MEMBER****IN COURT ROOM 2****GOOGLE MEETING ID: RON-RRQO-ANT TIME: AFTER COMPLETION OF "B" BENCH.**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1457/KOL/2024	2021-22	[D] EMAMI REALTY LIMITED	
2	CO 19/KOL/2024	2021-22	[A] EMAMI REALTY LIMITED	
3	ITA 1025/KOL/2024	2009-10	[A] MPM IT SOLUTIONS PRIVATE LIMITED	
4	ITA 1128/KOL/2024	2010-2011	[A] SATBIR MAHATO	
5	ITA 1388/KOL/2024	2011-2012	[A] RITA DAS	
6	ITA 1389/KOL/2024	2011-2012	[A] RITA DAS	
7	ITA 2416/KOL/2024	2018-19	[D] VRINDA ENGINEERS PRIVATE LIMITED	
8	ITA 2417/KOL/2024	2017-18	[D] VRINDA ENGINEERS PRIVATE LIMITED	
9	ITA 2418/KOL/2024	2016-17	[D] VRINDA ENGINEERS PRIVATE LIMITED	
10	ITA 2419/KOL/2024	2015-16	[D] VRINDA ENGINEERS PRIVATE LIMITED	


Assistant Registrar
02-May-2025

INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF C BENCH FOR 06-MAY-2025 (TUESDAY)****BEFORE HON'BLE GEORGE MATHAN, JUDICIAL MEMBER
AND HON'BLE SANJAY AWASTHI, ACCOUNTANT MEMBER****IN COURT ROOM 2****GOOGLE MEETING ID: RON-RRQO-ANT TIME: AFTER COMPLETION OF "B" BENCH.**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	IT(SS)A 97/KOL/2024	2014	[D] RAJPUTANA GENERAL COMMERCIAL CORPORATION PRIVATE LIMITED	
2	IT(SS)A 98/KOL/2024	2016	[D] RAJPUTANA GENERAL COMMERCIAL CORPORATION PRIVATE LIMITED	
3	IT(SS)A 99/KOL/2024	2017	[D] RAJPUTANA GENERAL COMMERCIAL CORPORATION PRIVATE LIMITED	
4	ITA 1702/KOL/2024	2010	[D] RAJPUTANA GENERAL COMMERCIAL CORPORATION PRIVATE LIMITED	
5	IT(SS)A 100/KOL/2024	2012	[D] RAJPUTANA GENERAL COMMERCIAL CORPORATION PRIVATE LIMITED	
6	ITA 14/KOL/2020	2015-16	[A] AKZO NOBEL INDIA LTD.	
7	ITA 228/KOL/2021	2016-17	[A] AKZO NOBEL INDIA LTD.	
8	ITA 190/KOL/2022	2017-18	[A] AKZO NOBEL INDIA LTD.	
9	ITA 1987/KOL/2024	AY 2020-21	[A] AKZO NOBEL INDIA LIMITED	
10	ITA 2160/KOL/2024	2013-14	[D] ARISSAN INFRASTRUCTURES PRIVATE LIMITED	
11	ITA 2161/KOL/2024	2015-16	[D] ARISSAN INFRASTRUCTURES PRIVATE LIMITED	
12	ITA 2162/KOL/2024	2017-18	[D] ARISSAN INFRASTRUCTURES PRIVATE LIMITED	
13	ITA 2206/KOL/2024	2018	[D] SANJEEV KEJRIWAL	
14	ITA 2214/KOL/2024	2018-2019	[A] BIBEKANANDA GOSWAMI	



Assistant Registrar
02-May-2025

INCOME TAX APPELLATE TRIBUNAL, KOLKATA

CAUSE LIST OF C BENCH FOR 07-MAY-2025 (WEDNESDAY)

**BEFORE HON'BLE GEORGE MATHAN, JUDICIAL MEMBER
AND HON'BLE SANJAY AWASTHI, ACCOUNTANT MEMBER**

IN COURT ROOM 2

GOOGLE MEETING ID: RON-RRQO-ANT TIME: AFTER COMPLETION OF "B" BENCH.

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 227/KOL/2021	2016-17	[A] M/S. CERATIZIT INDIA PRIVATE LIMITED	
2	ITA 113/KOL/2022	2017-18	[A] M/S CERATIZIT INDIA PRIVATE LIMITED	
3	ITA 426/KOL/2022	2018-2019	[A] TATA CONSUMER PRODUCTS LIMITED	
4	ITA 385/KOL/2022	2017-2018	[A] TATA CONSUMER PRODUCTS LIMITED (ERSTWHILE TATA GLOBAL BEVERAGES LIMITED)	
5	ITA 1792/KOL/2024	2020-2021	[A] CARGO PARTNER LOGISTICS INDIA PVT. LTD.	
6	IT(SS)A 103/KOL/2024	2015-2016	[A] NITIN KUMAR SARAIYA	
7	ITA 2033/KOL/2024	2017-18	[A] CANNING MAHILA CO-OPERPPATIVE CREDIT SOCIETY LTD	
8	ITA 2423/KOL/2024	2018-19	[A] TARA PADA KUNDU	
9	ITA 2435/KOL/2024	2016-2017	[A] NASKAR LAND DEVELOPER PVT. LTD.	
10	ITA 2443/KOL/2024	2012-2013	[A] CRYSTAL VINCOM PVT. LTD.	
11	ITA 2445/KOL/2024	2012-2013	[A] ASSAM SAI MOTORS PVT. LTD.	
12	ITA 2454/KOL/2024	2011-12	[A] SHREYANS OVERSEAS PVT. LTD.	
13	ITA 2455/KOL/2024	2012-13	[A] SHREYANS OVERSEAS PVT. LTD.	


Assistant Registrar
02-May-2025

INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF C BENCH FOR 08-MAY-2025 (THURSDAY)****BEFORE HON'BLE GEORGE MATHAN, JUDICIAL MEMBER
AND HON'BLE SANJAY AWASTHI, ACCOUNTANT MEMBER****IN COURT ROOM 2****GOOGLE MEETING ID: RON-RRQO-ANT TIME: AFTER COMPLETION OF "B" BENCH.**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 681/KOL/2023	2011-12	[A] M/S. ELITE REALCON PVT. LTD.(SUCCESSOR TO SOLID INFORMATION PVT. LTD.)	
2	ITA 1057/KOL/2023	2009-10	[A] SAMUDRA COMMOTRADE (P) LTD.	
3	ITA 868/KOL/2024	2004-05	[D] INDIAN ALUMINIUM COMPANY LTD (SINCE MERGED WITH HINDALCO INDUSTRIES LIMITED)	
4	ITA 952/KOL/2024	2004-2005	[A] M/S. INDIAN ALUMINIUM COMPANY LTD. (NOW MERGED WITH HINDALCO INDUSTRIES LTD.)	
5	ITA 1289/KOL/2024	2014-2015	[A] JHV CONSTRUCTION CO. PVT. LTD.	
6	ITA 1496/KOL/2024	2013-2014	[A] G. L. INVESTMENT PVT. LTD.	
7	ITA 2456/KOL/2024	2017-18	[D] PHILLIPS CARBON BLACK LTD	
8	ITA 2457/KOL/2024	2018-19	[D] PHILLIPS CARBON BLACK LTD.	
9	ITA 2458/KOL/2024	2020-21	[D] PHILLIPS CARBON BLACK LTD	
10	ITA 2459/KOL/2024	2021-22	[D] PHILIPS CARBON BLACK LTD	
11	ITA 2466/KOL/2024	2009-10	[A] SILKINA COMMODEAL PVT. LTD.	
12	ITA 2488/KOL/2024	2015-16	[D] MULTIPLEX VYAPAAR PRIVATE LIMITED	
13	CO 32/KOL/2025	2015-16	[A] MULTIPLEX VYAPAAR PRIVATE LIMITED	
14	ITA 2478/KOL/2024	2012-13	[D] TRIBUTE TRADING & FINANCE LIMITED	
15	ITA 2484/KOL/2024	2017-2018	[A] MACRO DEALERS PVT. LTD.	


Assistant Registrar
02-May-2025

INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF D BENCH FOR 05-MAY-2025 (MONDAY)****BEFORE HON'BLE RAJESH KUMAR, ACCOUNTANT MEMBER
AND HON'BLE PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER****IN COURT ROOM 3****GOOGLE MEETING ID: XRE-HVRQ-HEH TIME: AFTER COMPLETION OF "A" BENCH**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 152/KOL/2025	2015-16	[A] SATYAM SUREKA	
2	IT(SS)A 13/KOL/2025	2013-14	[A] SATYAM SUREKA	
3	IT(SS)A 14/KOL/2025	2014-15	[A] SUDHA SUREKA	
4	IT(SS)A 15/KOL/2025	2014-15	[A] SEEMA SUREKA	
5	ITA 632/KOL/2022	2012-2013	[A] APSARA COMMODEAL PVT. LTD.	
6	ITA 1350/KOL/2023	2015-16	[A] BISWANATH RAKSHIT	
7	ITA 338/KOL/2025	2015-16	[A] VDR CONSULTANTS PVT. LTD., KOLKATA (EFILING)	
8	ITA 339/KOL/2025	2011-12	[D] RAVI KUMAR NEWATIA	
9	ITA 340/KOL/2025	2015-2016	[A] STARPOINT VINIMAY PRIVATE LIMITED	
10	ITA 341/KOL/2025	2016-17	[D] STENLY SECURITIES LIMITED	


Assistant Registrar
03-May-2025

INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF D BENCH FOR 06-MAY-2025 (TUESDAY)**

**BEFORE HON'BLE RAJESH KUMAR, ACCOUNTANT MEMBER
AND HON'BLE PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER**

IN COURT ROOM 3

GOOGLE MEETING ID: XRE-HVRQ-HEH TIME: AFTER COMPLETION OF "A" BENCH

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 110/KOL/2025	2013-14	[A] UNIQUE FINANCE & SECURITIES PRIVATE LIMITED	
2	ITA 2479/KOL/2024	2012-13	[D] HORNBEAM TRANSPORT PRIVATE LIMITED	
3	ITA 2506/KOL/2024	2018-2019	[D] PSL LIMITED	
4	ITA 355/KOL/2025	2016-17	[A] SOUMITRA KUMAR SHAW (EFILING)	
5	ITA 357/KOL/2025	2013-14	[A] SARIKA CHOWDHARY	
6	ITA 368/KOL/2025	2021-2022	[A] RAKESH KUMAR BHUTORIA	
7	ITA 377/KOL/2025	2018-19	[A] M/S. VEDIKA CREDIT CAPITAL LTD.	
8	ITA 381/KOL/2025	2018-19	[A] PRASANNA KUMAR ROY HUF	


Assistant Registrar
03-May-2025

INCOME TAX APPELLATE TRIBUNAL, KOLKATA

CAUSE LIST OF D BENCH FOR 07-MAY-2025 (WEDNESDAY)

**BEFORE HON'BLE RAJESH KUMAR, ACCOUNTANT MEMBER
AND HON'BLE PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER**

IN COURT ROOM 3

GOOGLE MEETING ID: XRE-HVRQ-HEH TIME: AFTER COMPLETION OF "A" BENCH

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 2511/KOL/2024	2012-2013	[A] ANDROMEDA COMMUNICATIONS PVT. LTD.	
2	ITA 68/KOL/2025	2005-06	[A] SAHARA INDIA COMMERCIAL CORPORATION LIMITED (EFILING)	
3	ITA 69/KOL/2025	2006-07	[A] SAHARA INDIA COMMERCIAL COORPORATION LIMITED	
4	ITA 73/KOL/2025	2017-18	[D] SAMARTH FABLON PRIVATE LIMITED	
5	ITA 2008/KOL/2024	2013-2014	[A] JAY SHREE TEA & INDUSTRIES LTD.	
6	ITA 2546/KOL/2024	2013-14	[D] JAY SHREE TEA & INDDUSTRIES LIMITED	
7	CO 24/KOL/2025	2013-14	[A] JAY SHREE TEA AND INDDUSTRIES LIMITED	
8	ITA 383/KOL/2025	2018-19	[A] SATUPUR SAMABAY KRISHI UNNAYAN SAMITY LIMITED	
9	ITA 394/KOL/2025	--	[A] THE SIKH CULTURAL CENTRE	
10	ITA 396/KOL/2025	2017-18	[A] USUF TRADING CO.	
11	ITA 401/KOL/2025	2014-15	[A] VARUN TRADE LINK PRIVATE LIMITED	


Assistant Registrar
03-May-2025

INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF D BENCH FOR 08-MAY-2025 (THURSDAY)****BEFORE HON'BLE RAJESH KUMAR, ACCOUNTANT MEMBER
AND HON'BLE PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER****IN COURT ROOM 3****GOOGLE MEETING ID: XRE-HVRQ-HEH TIME: AFTER COMPLETION OF "A" BENCH**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1475/KOL/2023	2012-13	[D] DARPAN SUPPLIERS PVT. LTD.	
2	ITA 156/KOL/2025	2018-19	[A] R P INFRA PROJECTS	
3	ITA 2493/KOL/2024	2019-2020	[A] SATYAM SMELTERS PVT. LTD.	
4	ITA 409/KOL/2025	--	[A] SHIVAYAJNA SAMITY	
5	ITA 410/KOL/2025	---	[A] SHIVAYAJNA SAMITY	
6	ITA 411/KOL/2025	2014-15	[A] PUROTECH MERCHANTS PVT. LTD.	
7	ITA 412/KOL/2025	2015-16	[A] PUROTECH MERCHANTS PVT. LTD.	
8	ITA 413/KOL/2025	2015-16	[A] PUROTECH MERCHANTS PVT. LTD.	
9	ITA 416/KOL/2025	2013-2014	[A] M/S. SUBASH KUMAR AGARWAL	
10	ITA 417/KOL/2025	2013-2014	[A] M/S. SUBASH KUMAR AGARWAL	


Assistant Registrar
03-May-2025

INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF SMC BENCH FOR 05-MAY-2025 (MONDAY)****BEFORE HON'BLE DUVVURU RL REDDY, VICE PRESIDENT
IN COURT ROOM 1****GOOGLE MEETING ID= GNG-ECRB-ZSA**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1012/KOL/2023	2014-15	[A] SAYED SOFICK ALI	
2	ITA 143/KOL/2025	2019-20	[A] RADHESHYAM SAHU	
3	ITA 167/KOL/2025	2013-14	[A] TIRAT PACHWAI SHOP (EFILING)	
4	ITA 170/KOL/2025	2010-11	[A] GAJBADAN COMMERCIAL PVT. LTD.	
5	ITA 171/KOL/2025	2018-19	[A] VAIBHAV DEALERS PVT. LTD.	
6	ITA 178/KOL/2025	2017-18	[A] HARENDRA KUMAR SAHA	
7	ITA 184/KOL/2025	2009-10	[A] SHITAL GOODS PRIVATE LIMITED	
8	ITA 195/KOL/2025	2010-11	[A] FAST TRAC MERCHANTS PVT LTD.	
9	ITA 196/KOL/2025	2011-12	[A] FAST TRAC MERCHANTS PVT LTD.	
10	ITA 2396/KOL/2024	2009-10	[A] MECONS COMMOTRADE PRIVATE LIMITED	
11	ITA 2444/KOL/2024	2013-2014	[A] PRADIP JALAN	


**Assistant Registrar
01-May-2025**

INCOME TAX APPELLATE TRIBUNAL, KOLKATA

CAUSE LIST OF SMC BENCH FOR 06-MAY-2025 (TUESDAY)

**BEFORE HON'BLE DUVVURU RL REDDY, VICE PRESIDENT
IN COURT ROOM 1**

GOOGLE MEETING ID= GNG-ECRB-ZSA

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 115/KOL/2025	2020-21	[A] DUI BANDHUR RESTAURANT	
2	ITA 205/KOL/2025	2009-10	[A] SUBAL CHANDRA MAITY	
3	ITA 206/KOL/2025	2018-19	[A] SHIV KUMAR SHAW	
4	ITA 211/KOL/2025	2018-19	[A] RICHA PATHAK	
5	ITA 214/KOL/2025	2018-19	[A] INDRAJIT GHOSH	
6	ITA 216/KOL/2025	2021-22	[A] BHARAT PETROLEUM EMPLOYEES COOPERATIVE CREDIT SOCIETY LTD.	
7	ITA 217/KOL/2025	2021-22	[A] BHARAT PETROLEUM EMPLOYEES COOPERATIVE CREDIT SOCIETY LTD.	
8	ITA 218/KOL/2025	2013-14	[D] AJIT KUMAR MINDA (EFILING)	
9	ITA 221/KOL/2025	2017-18	[A] SHAMBHU DASGUPTA (EFILING)	
10	ITA 2341/KOL/2024	2015-16	[A] M/S RARITY AGENCIES LIMITED	
11	ITA 2446/KOL/2024	2008-09	[A] ASHISH AGARWAL	
12	ITA 268/KOL/2024	2018-19	[A] SUDHA DHOOT	


Assistant Registrar
01-May-2025

INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF SMC BENCH FOR 07-MAY-2025 (WEDNESDAY)****BEFORE HON'BLE DUVVURU RL REDDY, VICE PRESIDENT
IN COURT ROOM 1****GOOGLE MEETING ID= GNG-ECRB-ZSA**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1999/KOL/2024	2013-14	[A] DYNAMO REALCON PVT. LTD.	
2	ITA 2193/KOL/2024	2011-12	[D] EMS POLYSET PRIVATE LIMITED	
3	ITA 2194/KOL/2024	2012-13	[D] EMS POLYSET PRIVATE LIMITED	
4	ITA 226/KOL/2025	2018-19	[A] SALWEEN SECURITIES PVT LTD (EFILING)	
5	ITA 227/KOL/2025	2013-14	[A] KALYANI KOLEY (EFILING)	
6	ITA 232/KOL/2025	2012-13	[A] M/S. ABHEEK DEALTRADE PRIVATE LIMITED	
7	ITA 248/KOL/2025	2022-23	[A] SHYAM CHOUDHARY	
8	ITA 249/KOL/2025	2017-18	[A] KASHIPUR BRIHANDAYATAN CREDIT COOPERATIVE SOCIETY LTD.	
9	ITA 251/KOL/2025	2017-18	[A] GOBINDA DEBNATH	
10	ITA 254/KOL/2025	2014-15	[A] ANIL KUMAR AGARWALA	
11	ITA 255/KOL/2025	2015-16	[A] DURGAPUR STEEL CITY SOCIETY FOR EDUCATION	
12	ITA 2553/KOL/2024	2012-2013	[A] M/S. AMRITLAXMI VINCOM PVT. LTD.	
13	ITA 2554/KOL/2024	2021-2022	[A] NAGRI FARM TEA COMPANY LTD.	
14	ITA 2556/KOL/2024	2017-2018	[A] CALCUTTA FRUITS COMPANY	


Assistant Registrar
01-May-2025

INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF SMC BENCH FOR 08-MAY-2025 (THURSDAY)****BEFORE HON'BLE DUVVURU RL REDDY, VICE PRESIDENT
IN COURT ROOM 1****GOOGLE MEETING ID= GNG-ECRB-ZSA**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 123/KOL/2025	2014-15	[A] SHREE DIGAMBAR JAIN SAMITI TRUST	
2	ITA 124/KOL/2025	2016-17	[A] SHREE DIGAMBAR JAIN SAMITI TRUST	
3	ITA 1441/KOL/2024	2017-2018	[A] KALIPADA NASKAR	
4	ITA 2320/KOL/2024	2018-19	[A] BALAGERIA CENTRAL CO-OPERATIVE LTD.	
5	ITA 257/KOL/2025	2017-18	[A] JAYNTA KUMAR MAITRA (E-FILING)	
6	ITA 258/KOL/2025	2013-14	[D] PUSPA KOTHARI, L/H OF SUNDER LAL KOTHARI (EFILING)	
7	ITA 2585/KOL/2024	2014-15	[A] DIDU INVESTMENTS PRIVATE LIMITED	
8	ITA 2586/KOL/2024	2017-18	[A] MANISH BERLIA	
9	ITA 266/KOL/2025	2018-19	[A] TIRUPATI COLD STORAGE PVT. LTD.	
10	ITA 271/KOL/2025	2012-13	[A] RAJU MANDOL	
11	ITA 284/KOL/2025	2013-14	[A] SHREE DIGAMBAR JAIN SAMITY TRUST	
12	ITA 287/KOL/2025	2018-2019	[A] PANDAVESWAR COLLIERY EMPLOYEES COOPERATIVE CREDIT SOCIETY LIMITED	
13	ITA 309/KOL/2025	2015-16	[A] RATAN SHAW	
14	ITA 310/KOL/2025	2017-18	[A] JASWANT SINGH	


Assistant Registrar
01-May-2025

INCOME TAX APPELLATE TRIBUNAL, KOLKATA

**CAUSE LIST OF
THIRD MEMBER MATTERS,
PART HEARD MATTERS,
CONSOLIDATION PETITIONS,
SPECIAL CONSTITUTION,
STAY APPLICATIONS,
MISCELLANEOUS APPLICATIONS,
EARLY HEARING PETITIONS
AND PRONOUNCEMENTS**

FOR 06-MAY-2025 (TUESDAY).

BEFORE **SHRI DUVVURU RL REDDY, VICE PRESIDENT**

THIRD MEMBER MATTERS							
Srl	Appeal Number				Assmt. Year	Assessee	Bench Remarks
1	CO	11	KOL	2023	2011-12	[A] M/S. TIRUPATI FINCOM PVT. LTD.	A
2	ITA	1102	KOL	2023	2011-12	[A] SHRI VALLEY REFRACTORIES LIMITED.	A
3	ITA	487	KOL	2023	2011-12	[D] M/S. TIRUPATI FINCOM PVT. LTD.	A

BEFORE **SHRI RAJESH KUMAR, ACCOUNTANT MEMBER
AND SHRI SONJOY SARMA, JUDICIAL MEMBER**

PART HEARD MATTERS							
Srl	Appeal Number				Assmt. Year	Assessee	Bench Remarks
1	ITA	303	KOL	2024	2014-15	[A] SRI SNEHASISH BHAUMIK	B

BEFORE **SHRI SONJOY SARMA, JUDICIAL MEMBER
AND SHRI RAKESH MISHRA, ACCOUNTANT MEMBER**

PART HEARD MATTERS							
Srl	Appeal Number				Assmt. Year	Assessee	Bench Remarks
1	ITA	1021	KOL	2024	2020-2021	[A] BIBHISANPUR SAMABAY KRISHI UNNAYAN SAMITY LTD.	SMC


Assistant Registrar
02-May-2025

INCOME TAX APPELLATE TRIBUNAL, KOLKATA

**CAUSE LIST OF
THIRD MEMBER MATTERS,
PART HEARD MATTERS,
CONSOLIDATION PETITIONS,
SPECIAL CONSTITUTION,
STAY APPLICATIONS,
MISCELLANEOUS APPLICATIONS,
EARLY HEARING PETITIONS
AND PRONOUNCEMENTS**

FOR 05-MAY-2025 (MONDAY)

BEFORE **SHRI SONJOY SARMA, JUDICIAL MEMBER**
AND **SHRI SANJAY AWASTHI, ACCOUNTANT MEMBER**

PART HEARD MATTERS								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	CO	67	KOL	2018	2009-10	[A] GRAPHITE INDIA LTD.	C	
2	CO	68	KOL	2018	2010-11	[A] GRAPHITE INDIA LTD.	C	
3	CO	69	KOL	2018	2011-12	[A] GRAPHITE INDIA LTD.	C	
4	CO	70	KOL	2018	2013-14	[A] GRAPHITE INDIA LTD.	C	
5	CO	80	KOL	2018	2012-13	[A] M/S. GRAPHITE INDIA LTD.	C	
6	ITA	475	KOL	2018	2009-10	[D] M/S. GRAPHITE INDIA LTD.	C	
7	ITA	476	KOL	2018	2010-11	[D] M/S. GRAPHITE INDIA LTD.	C	
8	ITA	477	KOL	2018	2011-12	[D] M/S. GRAPHITE INDIA LTD.	C	
9	ITA	478	KOL	2018	2013-14	[D] M/S. GRAPHITE INDIA LTD.	C	
10	ITA	1076	KOL	2018	2012-13	[D] M/S. GRAPHITE INDIA LTD.	C	

CLARIFICATION MATTERS								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	ITA	567	KOL	2024	2012-13	[A] VALAKA ENGINEERING PVT. LTD.	C	


Assistant Registrar
02-May-2025